

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

OA No. 416 of 2000

Friday, this the 28th day of April, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. N. Reghunathan Nair,
Extra Departmental Mail Carrier,
Mulloor PO, Vizinjam,
Thiruvananthapuram. ..Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Sub Divisional Inspector of Post Offices,
Neyyattinkara.

2. Superintendent of Post Offices,
Thiruvananthapuram South Division,
Thiruvananthapuram-695014.

3. Director General,
Postal Department, New Delhi.

4. Union of India represented by its
Secretary, Ministry of Communications,
New Delhi. .Respondents

By Advocate Ms. A. Rajeswari, ACGSC

The application having been heard on 28th April 2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant sought leave to withdraw this Original Application without prejudice. Leave granted.

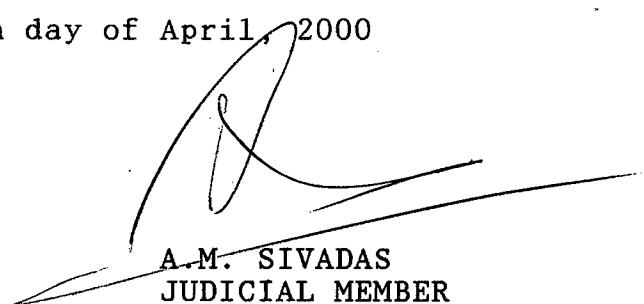
2. The Original Application is dismissed as withdrawn without prejudice. No costs.

Friday, this the 28th day of April, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

ak.



A.M. SIVADAS
JUDICIAL MEMBER